IAL Listes

C.P.No.436/KB/2012

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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M

Name	of the Company	Smt. Suman Dugar - Vs	- Oodlabari Compant Ltd & Ors	S.
Under Section		111A		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

As per our order dated 26/10/2016 this case was adjourned *sine die* with liberty to mention by either of the parties. The case was inadvertently listed today. Office is to take note of this fact and without mentioning this case should not be listed.

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(Jinan K.R.) Member (J) (₩.P.Singh) Member (J)